

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3789
TO BE ANSWERED ON AUGUST 09, 2017
MONORAIL

No. 3789 SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of proposals received by the Government for Monorail in the country so far and the estimated cost of each project, project and State-wise including Bihar;
- (b) the details of proposals cleared and the funds sanctioned and released during the last three years and the current year, project and State-wise along with the criteria for funding;
- (c) the number of proposals still pending and the reasons for such pendency along with the time by which these pending proposals are likely to be cleared;
- (d) whether the Government proposes to establish a National Level Regulatory Body/ Metro Advisory Board to formulate and coordinate the development plan for metro projects; and
- (e) if so, the details thereof and the time by which it is likely to be made functional and if not the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN
AFFAIRS

(RAO INDERJIT SINGH)

(a) to (c): Government of India (GoI) had received a proposal from Government of Tamil Nadu for granting "in-principle" approval for implementing monorail project from Poonamallee to Kathipara for 20.68 kms at an estimated cost of Rs.3,267 crores. GoI has accorded "in-principle" approval on 11.11.2014 without any financial commitment on the part of GoI. No proposal has been received from State Government of Bihar for implementation of monorail in Bihar.

(d) & (e): Urban Transport intertwined with urban development is a State subject. Therefore, the primary responsibility for planning and development of urban transport infrastructure including metro rail network, lies with the State Government.
